

Central Administrative Tribunal

Principal Bench: New Delhi

OA No. 2822/2002

this the day of 6th November, 2002

Hon'ble Dr. A. Vedavalli, Member(J)

21

1. Manjeet,  
S/o Shri Sheesh Ram,  
R/o H.No.185, 1st Floor,  
Golf Links  
New Delhi-110003.
2. Chander Pal,  
S/o Shri Kamal Singh,  
C/o Shri Manjeet Singh,  
R/o H.No.185, 1st Floor,  
Golf Links  
New Delhi-110003. ....Applicants

(By Advocate: Shri V. Sreedhar Reddy)

Versus

Union of India through  
Ministry of Finance,  
The Director General (A),  
Customs & Central Excise,  
R.No.107 & 172, C.R. Building,  
I.P.Estate, New Delhi ....Respondent.

ORDER(ORAL)

By Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for the applicants seeks  
permission to withdraw the OA. Permission granted.  
The OA is accordingly dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)  
Member(J)

/kd/